

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 201/Confdl./2018
II-2-16/2001 (Pt. III)

Bilaspur, dated 23/03/2018

Copy of order no. F 5-5/Food/2010/29-1 dated 24.03.2018 issued by the Under Secretary, Government of Chhattisgarh, Department of Food, Civil Supplies and Consumer Protection, Raipur forwarded to:-

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Private Secretary to Registrar (Vigilance/ I. & E./Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (17) Shri Manish Kumar Naidu, Special Judge unde SC/ST (P.A.) Act, Raigarh for information and compliance. He is directed to take charge at his new place of posting on or before 07.04.2018. He is also requested that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send the handing/taking over charge report to this Registry.
- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Durg/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/Uttar Bastar (Kanker)/ for information.
- (19) Joint Registrar (S. & A. Cell/ Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ Civil/ Central Filing & Copying/ O/o R.G. & Estb./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Deputy Registrars (Accounts & Pay Bill/Writ/Central Filing/Criminal/Civil/D.E./Dispatch/Vigilance and I. & E./Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (27) Section Officer/In-charge, Accounts/ Budget/ Checker/Juvenile Justice Cell/ O/o R.G./ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Vigilance/ I. & E./ Pension/ S. & A. Cell/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (28) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

छत्तीसगढ़ शासन
खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग
मंत्रालय
महानदी भवन, नया रायपुर
--: आदेश ::--

नया रायपुर, दिनांक 24 मार्च, 2018
क्रमांक एफ 5-5/खाद्य/2010/29-1 :: विधि और विधायी कार्य विभाग के आदेश क्रमांक 2592/1054/XXI-B/C.G./2018 दिनांक 15.03.2018 द्वारा छत्तीसगढ़ न्यायिक सेवा के अधिकारी श्री मनीष कुमार नायडू, SC & ST (P.A.) अधिनियम के तहत विशेष न्यायाधीश, रायगढ़ की सेवायें प्रतिनियुक्ति पर खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण विभाग को सौंपी गयी है।

2/ अतः राज्य शासन एतद्वारा श्री मनीष कुमार नायडू, SC & ST (P.A.) अधिनियम के तहत विशेष न्यायाधीश, रायगढ़ को छ.ग. राज्य उपभोक्ता विवाद प्रतितोषण आयोग, रायपुर में रजिस्ट्रार के पद पर उनके द्वारा कार्यभार ग्रहण करने की तिथि से अस्थायी रूप से आगामी आदेश तक पदरथ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से
तथा आदेशानुसार

K. K. Gaitan
(केकेके गौतम) 24/3/18
अवर सचिव

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग

नया रायपुर दिनांक 24 मार्च, 2018

पू 0 क्रमांक एफ 5-5/खाद्य/2010/29-1/788
प्रतिलिपि:-

1. रजिस्ट्रार जनरल, छत्तीसगढ़ उच्च न्यायालय बिलासपुर।
2. महामहिम राज्यपाल के सचिव, राजभवन, रायपुर।
3. सचिव, छत्तीसगढ़ शासन मुख्यमंत्री सचिवालय, मंत्रालय नया रायपुर।
4. मुख्य सचिव, के उप सचिव छत्तीसगढ़ शासन, मंत्रालय नया रायपुर।
5. प्रमुख सचिव, छत्तीसगढ़ शासन विधि विभाग, मंत्रालय नया रायपुर की ओर उनके नोटशीट क्रमांक 2593 दिनांक 15.03.2018 के संदर्भ में सूचनार्थ ।
6. प्रमुख सचिव, छत्तीसगढ़ शासन, खाद्य नागरिक आपूर्ति एवं उपभोक्ता संरक्षण, विभाग मंत्रालय नया रायपुर।
7. सचिव, छत्तीसगढ़ शासन सामान्य प्रशासन विभाग मंत्रालय नया रायपुर।
8. संचालक, खाद्य-नागरिक आपूर्ति एवं उपभोक्ता संरक्षण संचालनालय नया रायपुर ।
9. रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोषण आयोग, रायपुर।
10. महालेखाकर कार्यालय, जीरो पाइंट विधान सभा रोड, रायपुर ।
11. कलेक्टर, जिला- रायगढ़/रायपुर।
12. कोषालय अधिकारी जिला - रायगढ़/रायपुर।
13. श्री मनीष नायडू, SC & ST (P.A.) अधिनियम के तहत विशेष न्यायाधीश, रायगढ़
14. आर्डर फोल्डर

K. K. Gaitan
अवर सचिव 24/3/18

छत्तीसगढ़ शासन

खाद्य नागरिक आपूर्ति एवं उप. संर. विभाग